

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2218

ANSWERED ON:27.03.2012

FUNCTIONING OF NSNIS

Haldar Shri Sucharu Ranjan;Naranbhai Shri Kachhadia;Vinay Kumar Alias Vinnu Shri

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government had constituted a High Power Committee (HPC) to review/improve the functioning of the Netaji Subhash National Institute of Sports (NSNIS), Patiala;
- (b) if so, the details of the recommendations made by the said committee alongwith the action taken thereon so far;
- (c) the steps being taken by the Government for optimum utilisation of the said institute;
- (d) whether the Government proposes to open new branches of the NSNIS in other parts of the country; and
- (e) if so, the details thereof, sports discipline-wise?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (c): Yes, Madam. A High Power Committee (HPC) was constituted by the Government under the Chairmanship of Prof. Mool Chand Sharma, Vice Chairman, University Grants Commission to review the functioning of Netaji Subhash National Institute of Sports (NSNIS), Patiala. The Committee has submitted its report to the Government with recommendations on institutional arrangements, human resource requirement and academic programmes.

The matter was further examined by the Government and it was felt that the academic mission of NSNIS, Patiala needs to be re-enforced. With the objective to make NSNIS, Patiala an Institute of Excellence for Coaching Education, it has been decided in the Governing Body of Sports Authority of India to de-merge NSNIS, Patiala from the ambit of SAI and strengthen its academic and training programmes in coach education.

(d) There is no proposal for opening new branches of NSNIS in the country.

(e) Does not arise.